

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1740
ANSWERED ON:22.07.2014
CRIME AGAINST SENIOR CITIZENS
Mahtab Shri Bhartruhari

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether incidents of crime against senior citizens/old aged persons are on the rise in the country;
- (b) if so, the total number of such cases registered during each of the last three years and the current year, State and crime-wise;
- (c) the total number of accused, arrested and the action taken against the guilty persons along with the cases solved/ unsolved and the steps taken to solve all the cases during the said period, State-wise;
- (d) whether the Government has issued any advisory to the State Governments to provide security to the senior citizens in the country;
- (e) if so, the details thereof and the reaction of the State Governments thereto; and
- (f) the other steps taken by the Government to provide special security to the senior citizens along with enactment of a comprehensive law to deal with the crimes against senior citizens/old aged persons?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU)

(a) to (c): As per information provided by National Crime Records Bureau (NCRB) data on crime committed against senior citizens are not maintained centrally. However, NCRB collects data on persons aged above 50 years who were victims of murder, culpable homicide not amounting to murder, rape and kidnapping & abduction. State-wise data is provided in Annexure.

(d) to (f): As per the Seventh Schedule to the Constitution of India, "Police" and "Public Order" are State subjects and, as such the primary responsibility of prevention, detection, registration, investigation and prosecution of crime including crime against citizens lies with the States/UT Administrations. However, the Union Government attaches highest priority to matters of security of its citizens and through various schemes and advisories augments the efforts of States/UTs.

Ministry of Home Affairs has issued two detailed advisories dated 27.3.2008 and 30.08.2013, to all the State Governments/UTs advising them to take immediate measures to ensure safety and security and for elimination of all forms of neglect, abuse and violence against old persons through initiatives such as identification of senior citizens; sensitization of police personnel regarding safety, security of older persons; regular visit of the beat staff; setting up of toll free senior citizen helpline; setting up of senior citizen security cell; verification of domestic helps, drivers, etc. The above said advisories are available in the Ministry of Home Affairs website http://mha.nic.in/national_adv.